

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA 11 of 2014 in**  
**DFR No. 2691 of 2013**

**Dated : 13<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Delhi International Airport Pvt. Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission .... Respondent(s)**  
**& Anr.**

**Counsel for the Appellant(s) : Mr. Sarojananda Jha**  
**Ms. Isha J. Kumar**

**Counsel for the Respondent(s): Mr. Manu Seshadri for R.1**  
**Mr. Hasan Murtaza for R.2**

**ORDER**

**IA. No. 11 of 2014**  
**(Appl. for condonation of delay)**

This Application for condonation of delay of 75 days is vehemently opposed by the learned counsel for the Respondents on the following grounds. "The impugned Order had been passed as early as on 31.07.2013. The bill has been received in the month of August, which had been paid by the Applicant without any protest within the due date. However, the Application for certified copy of the Order dated 31.07.2013 was filed only on 18.11.2013 by the Appellant/Applicant and the same was obtained by him on 21.11.2013. The Appeal has been filed before this Tribunal only on 28.11.2013. Though the Applicant came to know of the Order in the month of August itself, the

Applicant has not chosen to file the Appeal immediately. Hence, the delay may not be condoned.”

As pointed out by the learned counsel for the Respondents, We notice that the period between the date of the bill issued in August and the date of filing the application for the certified copy in November has not been explained. In view of the above, the learned counsel for the Applicant/Appellant seeks some time to file the additional affidavit giving explanation for the said period.

The learned counsel for the Respondents are directed to file the counter to the Application after serving copy on the other side.

Post the matter on **11.03.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js